

आयकर अपीलीय अधिकरण पुणे न्यायपीठ "ए" पुणे में
**IN THE INCOME TAX APPELLATE TRIBUNAL
PUNE BENCH "A", PUNE**

सुश्री सुषमा चावला, न्यायिक सदस्य एवं श्री अनिल चतुर्वेदी, लेखा सदस्य के समक्ष
BEFORE MS. SUSHMA CHOWLA, JM AND SHRI ANIL CHATURVEDI, AM

आयकर अपील सं. / ITA No.1546/PUN/2015

निर्धारण वर्ष / Assessment Year : 2010-11

Shri Anand Vipin Sanghavi
1 & 2, Building 'B',
Sharmila Apartments,
Ganeshkhind Road,
Pune – 411007

.... अपीलार्थी/Appellant

PAN: ADIPS7670M

Vs.

The Dy. Commissioner of Income Tax,
Central Circle 2(1), Pune

.... प्रत्यर्थी / Respondent

अपीलार्थी की ओर से / Appellant by : Shri Shekhar S. Shah
प्रत्यर्थी की ओर से / Respondent by : Shri Ajay Modi, JCIT

सुनवाई की तारीख / Date of Hearing : 02.01.2018	घोषणा की तारीख / Date of Pronouncement: 02.01.2018
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आदेश / ORDER

PER SUSHMA CHOWLA, JM:

The appeal filed by the assessee is against the order of CIT(A)-12, Pune, dated 23.09.2015 relating to assessment year 2010-11 against penalty levied under section 271AAA of the Income-tax Act, 1961 (in short 'the Act').

2. The learned Authorized Representative for the assessee has filed a letter dated 02.01.2018 seeking permission to withdraw the captioned appeal, for which learned Departmental Representative for the Revenue has not objected. Accordingly, the prayer of the learned Authorized Representative for the assessee is granted. Thus, the appeal of assessee is dismissed as having been 'withdrawn'.

3. In the result, appeal of assessee is dismissed.

Order pronounced in open Court on this 2nd day of January, 2018.

Sd/-
(ANIL CHATURVEDI)
लेखा सदस्य / ACCOUNTANT MEMBER

Sd/-
(SUSHMA CHOWLA)
न्यायिक सदस्य / JUDICIAL MEMBER

पुणे / Pune; दिनांक Dated : 2nd January, 2018.
GCVSR

आदेश की प्रतिलिपि अग्रहित/Copy of the Order is forwarded to :

1. अपीलार्थी / The Appellant;
2. प्रत्यर्थी / The Respondent;
3. आयकर आयुक्त(अपील) / The CIT(A)-12, Pune;
4. The Pr.CIT Central, Pune;
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, पुणे "ए" / DR 'A', ITAT, Pune;
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

वरिष्ठ निजी सचिव / Sr. Private Secretary
आयकर अपीलीय अधिकरण ,पुणे / ITAT, Pune